

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2480
TO BE ANSWERED ON 24.03.2022**

CONSTITUTION OF MEDIA COMMISSION

2480. SHRI JOHN BRITTAS:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Parliamentary Standing Committee on Communications and Information Technology has proposed the constitution of a Media Commission to look into various aspects of regulations;
- (b) if so, the details thereof; and
- (c) the response of Government thereto?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) to (b) The Standing Committee on Communications and Information Technology (2021-22) in its Twenty-Seventh Report has recommended commissioning of a Media Commission.

(c) The Government regularly holds consultations with stakeholders and utilises data/information available from various sources for policy formulation, building strategies, etc. The setting up of a Media Commission is not considered necessary at present.
